

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF COMMUNICATIONS (SHRIMATI SUSHMA SWARAJ): (a) No, Sir.

(b) Yes, Sir.

(c) to (e) These decisions are taken by Prasar Bharati Corporation which is autonomous. Government does not decide the policy for such matters.

ISD/STD Facilities

3725. SHRI PRITHVIRAJ D. CHAVAN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government had installed a number of card telephone booths having ISD/STD facilities in the country;

(b) if so, the total number of such booths as on March 31, 1998, State-wise;

(c) whether such booths are manufactured in the country;

(d) if not, the reasons therefor;

(e) whether the Government have permitted import of such booths; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA): (a) to (f) The information is being collected will be laid on the Table of the House as soon as possible.

Foreign Funds Under DPEP

3726. SHRI GINGEE N. RAMACHANDRAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether any Primary Education Project under DPEP in Tamil Nadu is being funded by the World Bank, European Commission, Government of United Kingdom and Government of Netherland; and

(b) if so, the details of the terms and conditions of loan or aid?

THE MINISTER OF HUMAN RESOURCES DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) and (b) The District Primary Education Programme (DPEP) is being funded by World Bank only in 6 districts of Tamil Nadu, namely, Dharmapuri, South Acrot, Thiruvannamalai, Puddukotai, Ramnathpuram and Peramballur. The World Bank is providing assistance amounting to about Rs. 10681.94 lakhs. The assistance provided by the World Bank is in the form of a soft loan from the International Development Association (IDA). The major terms and conditions of the loan are indicated in the Statement.

Statement

Major terms and conditions of loan of DPEP in Tamil Nadu:

Terms and conditions of loan for DPEP in Tamil Nadu are regulated by the DPEP Guidelines evolved by the Government of India, which have been accepted by the World Bank. Procurement of various items and repayment in the case of credit are regulated by the standard terms and conditions agreed to between the Government of India and the World Bank. In respect of project implementation, the funding agency has agreed with our strategies which are in keeping with the National Policy on Education. The broad terms and conditions of the loan/aid include the following:

(a) For IDA Credit, Government of India shall pay a service charge at the rate of 3/4 of 1% per annum on the principal amount of the credit withdrawn and outstanding. Commitment charge on the amount not withdrawn shall also be payable at a rate not exceeding 1/2 of 1% per annum. The repayment period is 35 years with a 10 years grace period.

(b) The State is required to maintain expenditures on elementary education in real terms at base year levels.

(c) Government of India shall ensure that the State Implementation Society receives project funds on six monthly basis for anticipated expenditures under their approved annual work plans.

(d) Agreed time schedules for various studies and implementation programme would be followed.

(e) There will be biannual Joint Supervision Missions to the project areas to assess the progress of programme implementation. These Missions will have representatives of the Government of India and International Funding Agencies.

Crocodile Sanctuaries

3727. SHRI TATHAGATA SATPATHY: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the number of crocodile sanctuaries in the country, State-wise; and

(b) the amount spent on maintenance, preservation and growth of crocodiles and these sanctuaries during the last three years, State-wise and year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI): (a) The number of crocodile sanctuaries in the country state-wise is as follows:

Sl. No.	State	No. of Crocodile sanctuaries
1.	Madhya Pradesh	3
2.	Rajasthan	2
3.	Uttar Pradesh	1
4.	Andhra Pradesh	1